

High Court of Jammu and Kashmir at Srinagar.

Order

No: 351

Dated: 1/6/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	POL	T.E.	2071-P&ORB (NPS)	O. E	Salary	Furniture & furnishing
1.	Pr. D&S Judge, Jammu.	----	----	1.50	0.30	----	---
2.	Pr. D&S Judge, Poonch.	----	----	0.70	----	----	----
3.	C.J.M. Poonch.	0.15	0.20	----	0.15	---	----
4	C.J.M. Leh.	----	----	0.30	----	---	----
5.	Sub Judge, Ramnagar.	0.15	----	0.40	0.10	15.00	----
6.	Sub Judge, Bijbehara.	0.10	0.10	0.40	0.10	----	----
7	Munsiff, Tangmarg.	----	----	0.40	0.15	3.206 (Pay arrear of P/Ss.	1.00
8	Munsiff, Samba.	----	----	0.30	0.10	----	----
9	3 rd . Addl. Munsiff, Srinagar.	----	----	0.60	---	---	----

By Order.

[Signature]
Deputy Registrar (Accts) 31/5

No: 6313-18/AC

Dated: 1/6/2017

Copy to the:-

- 1-2 Pr. D&S Judge, Jammu./Poonch
- 3-4 C.J.M. Poonch/ Leh.
- 5-6 Sub Judge, Ramnagar./Bijbehara.
- 7-8. Munsiff, Tangmarg./Samba.
9. 3rd. Addl. Munsiff, Srinagar.
- 10 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
11. Try Officer, Saddar Try. Srinagar.
- 12-16. Try Officer, Poonch/Leh/Ramnagar./Tangmarg./Samba/Bijbehara.
- For inf. and n/a
- 17 . Order file.

[Signature]
Deputy Registrar (Accts) 31/5